

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAKTEL POWER LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Maktel Control & Systems Pvt Ltd
2.	Date of incorporation of corporate debtor	09.04.2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31900GJ2009PTC056575
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 1421, GIDC Estate, Waghodia, Dist. Vadodara Gujarat - 390760 IN
6.	Date of closure of Insolvency Resolution Process	22nd November, 2021
7.	Liquidation commencement date of corporate debtor	23th November, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name– Dharit K Shah Reg No- IBBI /IPA-001/IP-P00993/2017-2018/11640
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add – C/o. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email - bipin.smdt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>C/o. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email – cirp.maktelcontrol@gmail.com</u>
11.	Last date for submission of claims	23/12/2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **Maktel Control & Systems Pvt Ltd** on 23th November, 2021.

The stakeholders of Maktel Control & Systems Pvt Ltd are hereby called upon to submit their claims with proof on or before 23/12/2021 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Date: 25/11/2021

Place: Vadodara

Dharit Kishorbhai Shah
Liquidator of Maktel Control & Systems Pvt Ltd
Reg. No- IBBI/IPA-001/IP-P00993/2017- 2018/11640